

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

(Office of the Registrar General at Srinagar)

Subject: Cancellation of below mentioned Provisional Enrollments.

NOTIFICATION

No: 1642 d/2026 RG/LP

Dated: 15.07.2026

It is hereby notified for general information that the below mentioned applicants who were admitted and enrolled as advocate(s) provisionally for a period of one year on the roll of Jammu and Kashmir Bar Council, that their Provisional Licenses have **already been expired** as shown against each, the Condonation of Delay for Extension of their Provisional license(s) has/have not been condoned by the Hon'ble Enrollment Committee and the recommendation of the Hon'ble Committee has been approved by the Competent Authority as such the Provisional licenses shall **be treated as cancelled**. However, the applicants/ Advocates are at liberty to file a fresh application for Provisional Enrollment;

S.No	Name S/Shri/Smt	Provisional Enrollment/ License No. & Date	Notification No. & Dated
1.	Shriya Sharma D/O Rajeev Sharma R/O 306-B, Sec- 3 Ext, Vasant Vihar, Trikuta Nagar, Bahu, Jammu.	JK-116/2019 Dated 18.03.2019 (Provisional)	No.1770 Dated 30.03.2019 Valid upto 30.03.2020
2.	Neha Mahajan D/O Ashok Mahajan R/O Ward No. 8 Village Post Office Shamachak, Jammu.	JK-427/2017 Dated 02.08.2017 (Provisional)	No.891 Dated 19.08.2017 Valid upto 19.08.2018

By Order

Mutaba 15/07/26
Registrar Administration (L.P)
High Court Main Wing, Srinagar

No: 31040-70 RG/LP Dated: 15.07.2026

Copy to the:

1. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar
2. All Principal District & Sessions Judges
3. Secretary, Bar Council of India, New Delhi.
4. President J&K High Court, Bar Association, Jammu.
5. President Kashmir Advocates Association, Srinagar.
6. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
7. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
8. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Mr/Ms. _____

.....for information.

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